

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.189/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May 2018, 10.30 A.M

Name of the Company		Subhankar Kayal	
Under Section		441	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	ATUL KUMAR IASHI Pcsyayz	the applicant	<i>[Signature]</i> 01/05/2018

ORDER

Ld. Pr. CS appearing for the petitioner sought further time to file rejoinder. Time is granted. To be filed within 3 weeks.

For hearing list it on 06/07/2018.

Issue urgent certified copy of the ROC Report, if applied for, upon compliance of all requisite formalities.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)